

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 718 of 2020

IN THE MATTER OF:

Joseph Jayananda

...Appellant.

Versus

Navalmar (UK) Ltd. & Anr.

...Respondents.

Present:

**For Appellant: Mr. Sumesh Dhawan and Ms. Vatsala Kak,
Advocates.**

**For Respondent: Mr. Sankar N. Swamy, Mr. Salim A. Inamdar,
Advocates for R-1.**

Mr. Modassir Husain Khan, Advocate for R-2.

**ORDER
(Virtual Mode)**

28.01.2021 Partly heard Learned Counsel for the Appellant.

List the Appeal for further arguments as '**Part-Heard**' high on Board on
1st February, 2021.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Mr. V.P. Singh]
Member (Technical)**

Basant B./md.